

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA)-158(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2018.**

**NAME OF THE COMPANY: M/s. Divine Investment Pvt. Ltd. Vs. M/s. Lily
Commercial Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Counsel for the Petitioner
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For the Respondent:	None
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ORDER

Reserved for orders.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**